

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (CAA) No.423/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company	Arohan Financial Services Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Saathi Dasgupta
Shahzad Korgi
Shreya Asopa.

} Advocates for
the Applicant.

Shreya Asopa
10/10/17.

ORDER

Ld. Counsel for the petitioner are present.

Heard. Reserved for order.

Sd/-

(Jinan K.R.)
Member (J)

Sd/-

(Vijai Pratap Singh)
Member (J)